

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:43
ANSWERED ON:13.03.2012
SUPPLY OF FOODGRAINS
Sivasami Shri C.

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether distribution of foodgrains and the other items under the Public Distribution System has been adversely affected in different areas/districts of the country due to failure of the Food Corporation of India to supply foodgrains;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the corrective steps taken in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (c): Certain instances, particularly in North Eastern and Eastern States, have come to notice where due to law and order problems, blockades, topographical constraints, natural calamities, limited supply of rakes by Railways, etc., Food Corporation of India (FCI) finds it difficult to induct the required level of stocks in the godowns. However, FCI is taking all possible steps to induct as much stocks as possible with a view to meet the requirement against the allocations made by the Government of India in all the States including North Eastern and Eastern States.

The FCI has also been requested by the Department to ensure availability of foodgrains to ensure timely lifting and distribution by the States/Union Territories concerned.